

Company: Sol Infotech Pvt. Ltd.

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Date: 24/08/2025

IDBI Bank Ltd Vs Asian Natural Resources India Ltd

Court: National Company Law Tribunal, Indore Bench

Date of Decision: Dec. 9, 2021

Acts Referred: Insolvency and Bankruptcy Code, 2016 â€" Section 7

Hon'ble Judges: Madan B. Gosavi, Member (J); Ajai Das Mehrotra, Member, (J)

Bench: Division Bench

Advocate: Nipun Singhvi, Pragati Tiwari, Abhishek Nagori

Final Decision: Disposed Of

Judgement

IA/214(MP)2021

This application is filed by the Liquidator for extension of the liquidation period by one year.

We heard the Learned Counsel for the Liquidator and perused the resolution passed by theÃ, Stakeholder'sÃ, CommitteeÃ, approvingÃ, theÃ,

extension.Ã, SomeÃ, litigationÃ, isÃ, still pendingÃ, Ã, againstÃ, theÃ, CorporateÃ, Ã, Debtor.Ã, AtÃ, thisÃ, stage,Ã, Ã, theÃ, liquidationÃ,

periodÃ, Ã, is extended by six months from today with liberty to move a fresh application.

With the above directions, IA/214(MP)2021 is partly allowed and disposed of.